

SLP(C)No. 6071 OF 2003
ITEM No.14

Court No. 1

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 4 In Petition(s) for Special Leave to Appeal (Civil) No.6071/2003

MAKHAN SINGH (D) BY LRS.

Petitioner (s)

VERSUS

KULWANT SINGH

Respondent (s)

(for directions)

Date : 02/05/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE AR. LAKSHMANAN
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner/ (s)

Applicant

Ms. Kamini Jaiswal, Adv.

For Respondent (s) Mr. Satinder S. Gulati, Adv.

Dr. Kailash Chand, Adv.

UPON hearing counsel the Court made the following

O R D E R

The execution of decree for specific performance which is under appeal shall remain stayed during the hearing of the petition.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master